

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3835
ANSWERED ON:16.05.2006
BAN ON TOBACCO
Appadurai Shri M.;Rao Shri Sambasiva Rayapati

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the sale of tobacco within 100 metres of schools has been banned;
- (b) if so, the details thereof;
- (c) whether such a ban is being implemented properly in Delhi and other Metros;
- (d) if so, the details of monitoring of ban;
- (e) whether there are reports about non-implementation of this ban;
- (f) if so, the number of cases reported, state-wise; and
- (g) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (b) According to the Rules promulgated by the Ministry of Health & Family Welfare under the Cigarettes & Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade & v. Commerce, Production, Supply and Distribution) Act 2003, sale of cigarettes and other tobacco products in an area within a radius of one hundred yards of the educational institution is strictly prohibited and it is an offence punishable with fine which may extend to two hundred rupees.

(c) to (g) The power to enforce the various provisions of the Act are vested in the State Governments, and it is for them to put-in place suitable monitoring mechanism. Details of non-implementation of the ban are not centrally maintained.